

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 102**  
New IA-3536/2024  
**IN**  
**IB-809(ND)/2021**

**IN THE MATTER OF:**

M/s. Metalite Eco Future Labs Pvt Ltd. .... Petitioner/Applicant

**Order u/S. 10 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 18.07.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the IT : Mr. Gaurav Gupta, SSC, Mr. Shivendra Singh, JSC,  
Department : Mr. Yojit Pareek, JSC, Mr. Namit Gupta, Advts.

**ORDER**

No one appears on behalf of the Applicant. In the interest of justice, matter adjourned.

List the matter **on 31.07.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay